

# HIGH COURT OF MANIPUR

## AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN  
THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF  
JUNE, 2022

### HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2817	304	3121	112	7	119	117	5	122	2812	306	3118

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
3	0	3	244	19	263	0	0	0	42	30	72

### SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
5098	2954	8052	168	101	269	239	160	399	5027	2895	7922

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
11	24	35	1023	613	1636	0	2	2	178	105	283

*P. Athiong 13/7/22*  
**SUPERINTENDENT: STATEMENT**

**REGISTRAR (JUDL.)**